

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

AT HYDERABAD

M.A. NO. 307/93

O.A. NO. 983/89

T.A. NO.

Dt. of Decision. 23-4-93.

Shri G. Nagaraju & Others.

Petitioner

Shri N. Rama Mohan Rao

Advocate for
the petitioner
(s)

Versus

Scientific Advisor, DRDO, New Delhi.

Respondent.

Shri N.R. Devaraj.

Advocate for
the Respondent
(s)

CORAM

THE HON'BLE MR. Justice V. Neeladri Rao, Vice-Chairman.

THE HON'BLE MR. P.T. Thiruvengadam, Member (Admn.)

1. Whether Reporters of local papers may be allowed to see the judgement?
2. To be referred to the Reporters or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?
5. Remarks of Vice-Chairman on Columns 1, 2, 4 (to be submitted to Hon'ble Vice-Chairman where he is not on the Bench.)

ns


HPTT
M(A)


HVNRJ
VC

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD

M.A. No. 307/93 in OA No. 983/89

Date of order : 23-4-93.

Between

1. G. Nagaraju,
Chargeman Grade-II,
DRDL, Hyderabad.
2. Vijayakumar,
Chargeman Gr. II,
DRDL, Hyderabad.
3. G.G. Das,
Working as Chargeman Gr.II,
DRDL, Hyderabad.
4. Mir. Shamshuddin,
Chargeman Gr. II,
DRDL, Hyderabad.
5. G. Anand,
Chargeman Gr. II,
DRDL, Hyderabad.
6. D. Bhavani Shankar,
Chargeman Gr. II,
DRDL, Hyderabad.
7. S. Aleemuddin,
Chargeman Gr. II,
DRDL, Hyderabad.
8. B. Surendran,
Chargeman Gr. II,
DRDL, Hyderabad.
9. G. Ballesha,
Chargeman Gr. II,
DRDL, Hyderabad.
10. A.P. Padmanabhan,
Chargeman Gr. II,
DRDL, Hyderabad.
11. B. Dayananda Reddy,
Chargeman Gr. II,
DRDL, Hyderabad.
12. S. Hameedulla,
Chargeman Gr. II,
DRDL, Hyderabad.
13. Yadagiri
Chargeman Gr. II,
DRDL, Hyderabad.
14. My. Benjamin,
Chargeman Gr. II,
DRDL, Hyderabad.

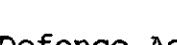
15. P. Moss,
Chargeman Gr. II,
DRDL, Hyderabad.

16. J. Emmanuel,
Chargeman- Gr. II,
DRDL, Hyderabad.

17. K. Nagender,
Chargeman Gr. II,
DRDL, Hyderabad.

18. N. Ratnam,
Chargeman Gr. II,
DRDL, Hyderabad

And

1. The Union of India rep. by its Scientific Advisor to Defence Minister & Secretary, Defence Research & Development, Ministry of Defence, New Delhi.
 2. The Director-General, Defence Research & Development, Organisation, Defence Headquarters, New Delhi.
 3. Joint Controller of Defence Accounts, D.R.D.L., Campus,  Hyderabad-500 258.
 4. The Director, Defence Research & Development Laboratory, Kanchanbagh, Hyderabad-500 258. : Respondents.

COUNSEL FOR THE APPLICANTS

• Shri N. Rama Mohan Rao

COUNSEL FOR THE RESPONDENTS

Shri N.R. Devaraj.

COBAM

HOn'ble Justice Shri V. Neeladri Rao, Vice-Chairman

Hon'ble Shri P.T. Thiruvenkadam, Member (Admn.)

• 100 •

(Order of the divn. bench delivered by Justice Shri V. Neeladri Rao, Vice-Chairman.)

100

Heard Shri N. Rama Mohan Rao, learned counsel for the applicant and Shri N.R. Devaraj, learned counsel for the respondents.

This MA is filed praying for clarification of the order dated 25-2-93 in the OA 983/89 to the effect ^{make clear}

that the respondents should not effect any recovery from the applicants on the basis of re-fixation of the pay which was confirmed by order dated 25-2-93. The applicants in OA 758/92 and the applicants in OA 983/89 are similarly situated and the reliefs claimed ⁱⁿ ~~for~~ both the OAs are substantially the same. The OA 758/92 was disposed of on 29-3-93 wherein this Bench specifically stated that the respondents should not give effect to the recovery of the amounts paid in excess upto 31-8-1991. As similar specific direction was not given in the order dated 25-2-93 in OA 983/89, this MA is filed. For the reasons stated in the order dated 29-3-93 in OA 758/92, we make a specific direction ~~for the applicants~~ in OA 983/89 to the effect that the respondents should not recover the excess amounts paid upto 31-8-91. The MA is ordered accordingly, with no costs.

P. J. 26

(P.T. Thiruvengadam)
Member (Admn.)


(V. Neeladri Rao)
Vice-Chairman

Open Court dictation


Dated 23rd April, 1993. Dy. Registrar (J)

NS

To

1. The Scientific Advisor to Defence Minister & Secretary, Defence Research & Development, Min. of Def. Union of India, New Delhi-110030.
2. The Director General, Defence Research & Development, Organisation, Defence Headquarters, New Delhi.
3. The Joint Controller of Defence Accounts, D.R.D.L., Campus Hyderabad-258.
4. The Director, Defence Research & Development Laboratory, Kanchanbagh, Hyderabad-258.
5. One copy to Mr. N. Rammohan Rao, Advocate, CAT.Hyd.
6. One copy to Mr. N. P. Devraj, Sr. CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm


23/4/93
P.T.O.